

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2351
ANSWERED ON:27.08.2012
BOCW (RECS) ACT, 1996
Dome Dr. Ram Chandra

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the present status of implementation of Building and Other Construction Workers (RECS) Act, 1996 in different States and Union Territories; and

(b) the present status of final amendments in BOCW (RECS) Act, 1996- as suggested by ILO and also Central Advisory Committee for BOCW (RECS) Act, 1996?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a): A Statement is annexed.

(b): The proposal to amend the Building and Other Construction Workers (RECS) Act, 1996 and the Building and Other Construction Workers Welfare Act, 1996 is under consideration of the Government.